

(9)

THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET

C.P. 34/2002 in O. APPLICATION NO.: 203/95

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

29-7-04

Mr. P. P. Mathur Counsel for applicant,
 Mr. Anupam Agarwal Counsel for respondents
 1 to 3
 Mr. Madhukar Sharma proxy Counsel for
 Mr. S. S. Hanan Counsel for respondents 4.

On the request of
 Learned Counsel for the applicant,
 let the matter be listed on
 11-10-2004.

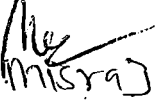

A.K. BHANDARI
 ADMINISTRATIVE MEMBER

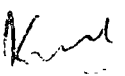

M. L. CHAUHAN
 MEMBER (JUDICIAL)

11/10/2004

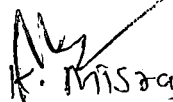
Mr. P. P. Mathur, Counsel for applicant.
 None present for the respondents.

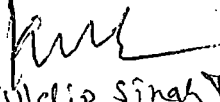
Since there is stay from the
 Hon'ble Rajasthan High Court, let the C.P.,
 if any, may be revived after the stay
 petition is disposed of by the Hon'ble Raj.
 High Court.


 [M.K. Misra]
 Member (A)


 [Kuldeep Singh]
 Vice Chairman

After dictating the above order Mr. Anupam
 Agarwal, Counsel for the respondent No. 1 to 3 present.


 [M.K. Misra]
 Member (A)


 [Kuldeep Singh]
 Vice Chairman

copy given
 vide 1700, 1701
 dt. 13.8.04